## West Bengal Act VII of 1960

#### THE WEST BENGAL APPROPRIATION ACT, 1960.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 29th March, 1960.]

[29th March, 1960.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March. 1961.

payment and WHEREAS it is expedient to authorise appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1961;

It is hereby enacted in the Eleventh Year of the Republic of India, by the Legislature of West Bengal, as follows:-

- This Act may be called the West Bengal Appro- Short title. priation Act, 1960.
- From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one hundred and fiftyone crores, sixty-five lakhs, fifteen thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of Bengal for March, 1961, in respect of the services and purposes specified the year 1960-61. in column 2 of the Schedule.

1,51,65,15, Consolida. ted Fund

issue of

Rupees

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1961.

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[West Ben. Act

(Schedule.)

### SCHEDULE

(See sections 2 and 3.)

(See sections 2 and 5.)				
1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund,	Total.
	A—Direct Demand on the Revenue.	Rs.	Rs.	Rs.
1	4—Taxes on income other than Corporation Tax and Estate Duty.	5,95,000	2,000	5,97,000
2	7—Land Revenue  AA—Principal Revenue Heads—Forest and other Capital Accounts outside the Revenue Account.	5,94,65,000	1,000	5,94,66,000
	65—Payment of Compensation to Landholders, etc., on the abolition of the Zamindary System.			
	Total—Grant No. 2	5,94,65,000	1,000	5,94,66,000
-	A-Direct Demand on the Revenue.			<del></del>
3	8—State Excise Duties	44,89,000		44,89,000
4	9—Stamps	9,70,000		9,70,000
5	10—Forest	1,28,97,000		1,28,97,000
6	11—Registration	24,23,000	••	24,23,000
7	12—Taxes on Vehicles,		4,50,000	4,50,000
. 8	12A—Sales Tax	25,77,000		25,77,000
. 9	13—Other Taxes and Duties	12,95,000		12,95,000
	G—Revenue Account of Irrigation, Navi- gation, Embankment and Drainage Works.			
10	17—Interest on Irrigation Works (Commercial).		20,99,000	20,99,000

#### VII of 1960.]

1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
ſ	XVII—Irrigation—Working Expenses	<u>,</u>		
	18—Other Revenue expenditure financed from Ordinary Revenues.			
`   	H—Civil Works and Miscellaneous Public Improvements.			
	51A—Interest on Capital Outlay on Multipurpose River Schemes.			
	51B—Other Revenue Expenditure connected with Multipurpose River Schemes.			
11	CC—Capital Account of Irrigation, Navi- gation, Embankment and Drainage Works outside the Revenue Account.	6,96,14,000	86,61,000	7,82,75,000
	68—Construction of Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
	68A—Construction of Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
	HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account.			
	Total—Grant No. II	6,96,14,000	86,61,000	7,82,75,000
	E-Debt Services.			
12	22—Interest on Debt and other obligations.	1,096	4,55,13,000	4,55,14,000
13	23—Appropriation for Reduction of Avoidance of Debt.		2,49,40,000	2,49,40,000

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or and anything		Su	Sums not exceeding	
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	F—Civil Administration.			
14	25—General Administration	3,39,28,000	11,70,000	3,50,98,000
15	27—Administration of Justice	89,85,000	31,35,000	1,21,20,000
16	28-Jails	1,04,08,000	••	1,04,08,000
17	29—Police	8,09,87,000	• •	8,09,87,000
18	30—Ports and Pilotage	11,83,000	••	11,83,000
19	36—Scientific Departments	75,000	••	75,000
20	37—Education	13,75,69,000	••	13,75,69,000
21	38—Medical	6,60,62,000	••	6,60,62,000
22	39—Public Health	3,76,12,000	••	3,76,12,000
ζ	40-Agriculture-Agriculture	<b>1</b>		
23	FF—Civil Administration—Capital Account outside the Revenue Account.  71—Capital Outlay on schemes of Agricultural Improvement and Research outside the Revenue Account.	4,86,23,000	••	4,86,23,000
	Total—Grant No. 23	4,86,23,000	• •	4,86,23,000
	F—Civil AdmInistration.			
24	40—Agriculture—Fisheries	36,95,000	••	36,95,000
25	41—Animal Husbandry	1,47,38,000		1,47,38,000
26	42—Co-operation	65,58,000	••	65,58,000

	( Someon	•••)		
1	2	3		
Grant No.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
(	43—Industries—Industries	]		
	H—Civil Works and Miscellaneous Public Improvements.			
27	XLI—Receipts from Electricity Schemes —Working expenses.	1,33,98,000	25,000	1,34,23 000
	FF—Civil Administration—Capital Account outside the Revenue Account.			
	72—Capital Outlay on Industrial Development outside the Revenue Account,			
•	Total—Grant No. 27	1,33,98,000	25,000	1,34,23,000
ſ	F—Civil Administration.	1		
	43—Industries—Cottage Industries			
28	FFCivil AdministrationCapital Account outside the Revenue Account.	<b>}1,99,05,000</b>		1,99,05,000
	72—Capital Outlay on Industrial Development outside the Revenue Account—Cottage Industries.			
	Total—Grant No. 28	1,99,05,000	••	1,99,05,000
	M. Att. I Admittable for the			
	F—Civil Administration.	00 50 000		
29	43—Industries—Cinchona	33,76,000	••	33,76,000
30	47—Miscellaneous Departments— Fire Services.	39,83,000	••	39,83,000
31	47—Miscellaneous Departments— Excluding Fire Services.	••		••
32	47—Miscellaneous Departments—Welfare of Scheduled Tribes and Castes and other Backward Classes.	1,34,77,000	••	1,34,77,000
33	47—Miscellaneous Departments— Excluding Fire Services and Welfare of Scheduled Tribes and Castes and other Backward Classes.	50,37,000	••	50,37,000

### [West Ben. Act

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		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
<del></del>		Rs.	Rs.	Rs.
	H—Civil Works and Miscellaneous Public Improvements.			
34	50—Civil Works	4,54,65,000	15,46,000	4,70,11,000
	J—Miscellaneous.		,	
35	54—Famine · · · ·	2,68,40,000	••	2,68,40,000
36	54B—Privy Purses and Allowances of Indian Rulers.	1,69,000	••	1,69,000
37	55—Superannuation allowances and pensions.  J—Miscellaneous Capital Account out-	1,62,39,000	2,20,000	1,64,59,000
	side the Revenue Account.  83—Payments of commuted value of pensions.			
	Total—Grant No. 37	1,62,39,000	2,20,000	1,64,59,000
	JMiscellaneous.			
38	56—Stationery and Printing	79,50,000		79,50,000
39	57—Miscellaneous—Contributions	1,90,64,000	8,78,000	1,99,42,000
[	57—Miscellaneous—Other Miscellan- eous Expenditure.			·
40	JJ—Miscellaneous Capital Account outside the Revenue Account.	12,74,27,000	1,000	12,74,28,000
. [	82—Capital Account of other State works outside the Revenue Account.	]		
	Total—Grant No. 40	12,74,27,000	1,000	12,74,28,000

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		Sur	ns not exceedi	ng
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rg.	Rs.
	E—Debt Services.			
	22—Interest on Debt and other obliga- tions—Expenditure on displaced per- sons.			
	J— Miscellaneous,			
	57—Miscellaneous—Expenditure on displaced persons.			
	JJ—Miscellaneous Capital Account out- side the Revenue Account.			
<b>4</b> 1⊀	82—Capital Account of other State Works outside the Revenue Account— Expenditure on displaced persons.	5,74,34,000	19,27,000	5,9 3,61,000
	Public Debt.			
	Loans for displaced persons			•
	Loans and Advances by State Govern- ment.			
Į	Loans and Advances to displaced persons.			
	Total—Grant No. 41	5,74,34,000	19,27,000	5,93,61,000

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		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	E-Debt Services.			
	22—Interest on Debt and other obliga- tions—Community Development Projects.			
	M—Extraordinary items.		p# 1 to	
	63B—Community Development Projects, National Extension Service and Local Development Works.			
	JJ — Miscellaneous Capital Account out- side the Revenue Account.			
42	82—Capital Account of other State Works outside the Revenue Account— Community Development Projects.	4,74,86,000	31,09,000	5,05,95,000
	Public Debt.			
	Loans for Community Development Projects.			
	Loans and Advances by State Govern- ment.			
4	Loans and Advances under Community Development Projects.			
	Total—Grant No. 42	4,74,86,000	31,09,000	5,05,95,000
	M—Extraordinary items.			
43	63—Extraordinary charges in India	2,16,09,000	. **	2,16,09,000
44	64C—Pre-partition Payments	6,50,000	••	6,50,000
	HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
<b>‡</b> 5	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account—Damodar Valley Project.	5,75,55,000	••	5,75,55,000
46	81—Capital Account of Civil Works outside the Revenue Account.	9,12,99,000	1,56,000	9,14,55,000

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		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	J Miscellaneous.			·
	XLVIA—Receipts from Road and Water Transport Schemes—Working expen- ses.			
47	JJ—Miscellaneous Capital Account out- side the Revenue Account.	4,36,77,000	23,98,000	4,60,75,000
l	82B—Capital Outlay on Road and Water Transport Schemes outside the Re- venue Account.			-
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-	Total—Grant No. 47	4,36,77,000	23,98,000	4,60,75,000
<b>4</b> 8	85A—Capital Outlay on Schemes of Government Trading.	1	• •	1
	Public Debt.			
49	Floating Debt  Loans from Union Government (excluding loans for displaced persons and Community Development Projects).		10,82,48,000	10,82,48,000
· į	Other loans	}		
· <b>3</b>	Total—Grant No. 49	••	10,82,48,000	10,82,48,000
		•		
50	Loans and Advances by State Government.  Loans and Advances by State Government.	8,52,47,000	•	8,52,47,000
	Grand Total	1,31,20,36,001	20,44,79,000	1,51,65,15,001